


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.53/ BB/ 2017	-	Admission	Rule-9 of IB.	Pon Pure Chemical India Pvt. Ltd. Vs Camson Bio Technologies Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	S. SATISH 98410 28878 attorneysatish@jaboo.co.in	Counsel for Petitioner	

ORDER

Counsel for petitioner is present. He requested the Tribunal to issue Notices to the Respondents at the first instance before proceedings. On the request of the Counsel, the Tribunal orders for issue of notice to the Respondents and Registry is directed to prepare notices and the Counsel for petitioner is directed to collect and serve the notice on Respondents. List it on 09/08/2017.


Member (T)


Member (J)